

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 548  
(To be answered on the 28<sup>th</sup> November 2024)**

**USAGE OF DIGI YATRA**

**548. SHRI SUDAMA PRASAD**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether it is true that many airlines and airports are mandating Digi Yatra despite it being voluntary and if so, the details thereof;**
- (b) the list of all the airlines and airports against whom such complaints have been received along with the status of action taken reports against the same;**
- (c) the steps taken by the Government to publicise Digi Yatra as voluntary along with the expenditure incurred thereon; and**
- (d) the manner in which the Government ensure privacy and smooth boarding, airport & security check in for passengers who are not willing to use Digi Yatra?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Murlidhar Mohol)**

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**(a) to (d): Use of Digi Yatra is purely voluntary. Wide publicity has been given through various media means, as well as standee at airports, that Digi Yatra is voluntary and one can avail it only if so desire. There have been some media reports on use of Digi Yatra at airports without passenger's explicit consent. However, airports have been sensitised on this. Airport operators bear expenditure incurred towards the said publicity.**

**The passengers who do not want to avail the Digi Yatra services, may use existing manual process at airports.**

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